NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 235/16	TP 88/17	For hearing	433(e) / 433(f)	Mahle Filter Systems (India) Pvt. Ltd. Vs Concur Marketing Pvt. Ltd.	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	MEDHA . RAO 7411220971	MAHLE FILTER SYSTEMS (INDIA) PNI. LTD	Pyedha.

Counsel for petitioner is presentShe reported that IRP may be appointed and moratorium order may be passed in this case as the petitioner is ready to proceed with this matter.

List it for consideration on 02.03.2018.

MEMBER (T)

MEMBER (J)